

Proceedings of the Chief Judicial Magistrate, Kozhikode.

Present: Smt. Fathima Beevi. A., Chief Judicial Magistrate.

Sub: Establishment – Judicial Department (Criminal Wing) of Kozhikode District-Transfer, deputation and postings of staff-Orders issued.
Read: This Office proceedings even No. dated 03.06.2022

Order No. A3-102/2022 dated 02.07.2022

Transfer and posting of the following staff of this department are ordered on administrative ground.

1) Sri. Jothis. U.G., (PEN:394156) Senior Clerk, Court of Chief Judicial Magistrate, Kozhikode is transferred and posted as such in the Court of Judicial First Class Magistrate-IV, Kozhikode vice serial No.2 is transferred.

2) Sri. Lajeesh. P., (PEN:613658) Senior Clerk, Court of Judicial First Class Magistrate-IV, Kozhikode who is now working in the Court of Chief Judicial Magistrate, Kozhikode on working arrangement is transferred and posted in the Court of Chief Judicial Magistrate Kozhikode by cancelling the order of deputation read as above.

The incumbents shall be relieved forthwith. The Magistrates concerned shall report the date of relieving and joining of the incumbents in due course.

Sd/-
Chief Judicial Magistrate.

To

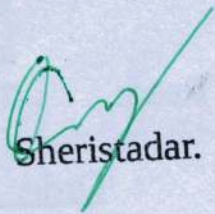
The incumbents through office.
The Magistrates concerned. (Through e-mail only)

Copy to: The Sheristadar & Senior Superintendent.
The Secretary, KCJSA, Kozhikode.

✓ The Computer Cell, District Court, Kozhikode for publication in the District Court Website.

The Secretary, Kozhikode Taluk Government
Employees Co-operative Society, Kozhikode.
The Secretary, Kozhikode District Judicial Employees
Co-operative Credit Society, Kozhikode.

True Copy By Order


Sheristadar.